

[श्री केदार पांडे]

में रखे गये थे, तीन दिन तक खाना नहीं मिला था।

SHRI SOMNATH CHATTERJEE (Jadavpur): Is the Minister justifying the Janata misrule? The Minister is saying because during Janata time this has happened, this should happen. So, let them say that Janata thing will continue then.

श्री रामधिलास पासवान: चिट्ठी जो कंदा के नाम से आती है वह उसे नहीं दी जाती है और महीने के अन्त में हजारों चिट्ठियों को जला दिया जाता है। मैंने जब इस सम्बन्ध में जेल अधीक्षक से शिकायत की तो जेल अधिकारियों द्वारा कुख्यात दलालों से मुझे तथा मेरे अन्य साथियों को जान से मारने की साजिश की गई।

जब जेल में एक सांसद इतना असुरक्षित तो ग्राम केदी कितना सुरक्षित होगा, यह शोचनीय प्रश्न है। अतः आप से आग्रह है कि केंद्र सरकार इस सम्बन्ध में देश के विभिन्न जेलों में हो रहे जुल्म को रोकने हेतु कोई कारगर कदम उठावे।

15.28 hrs.

[SHRI SOMNATH CHATTERJEE in the Chair]

(iii) STEPS TAKEN FOR SOLVING SUBSIDENCE PROBLEM IN RANIGANJ.

SHRI AJIT KUMAR SAHA (Vishnupur): Sir, I am drawing the attention of the House regarding the services of a Polish expert for investigating the subsidence problem in Raniganj. The Energy Minister informed that this matter was taken with the Polish Government and they had agreed to depute a suitable specialist for the purpose and that all available technical information for their study, prior to the deputation of the specialist have been sent to the Polish side.

Sir, the Energy Minister also informed that Polish team would be arriving at Delhi by September this year. But so far no progress appears to have

been made in this respect causing hardships to the people and the workers due to the negligence on the part of the Central Government. In spite of the Minister's assurances coal dump has not been opened at Raniganj, thus putting consumers at the mercy of smugglers and blackmarketeers.

Under these circumstances, I urge upon the Government to take immediate action on the above issues and let us know the steps taken thereon.

I demand that the concerned Minister make a statement in the House in this regard.

MR. CHAIRMAN: Mr. Sontosh Mohan Dev.

SHRI HARIKESH BAHADUR (Gorakhpur): I am on a point of order. The Garhwal people have started a satyagraha. Thirteen persons have been arrested, under the leadership of Mr. Pratap Singh Negi, ex-M.P. Democracy is being assassinated in this country, and that is why they have courted arrest today. Such types of disastrous things taking place in the country today which must be stopped, and this Government should be censured.

(iv) POWER FAILURE IN CACHAR DISTRICT OF ASSAM DUE TO SABOTAGE IN HIGH TENSION POWER LINE.

SHRI SONTOSH MOHAN DEV (Silchar): I beg to draw the attention of the Minister of Energy and Power regarding total failure of electricity in Cachar district due to sabotage in high tension Power line between Shillong (Meghalaya) and Silchar (Cachar). This is the after-effect of calling off of strike by Meghalaya State Electricity Board employees. Last year also, Cachar had to face total darkness for about a month for similar sabotage activities in the same manner.

I would urge upon the Minister to see that the following steps are taken immediately to save Cachar industry, and vital public services from dis-

location in future due to such failure of power.

(1) Installation of one gas turbine plan at Badarpur for emergency power.

(2) Immediate completion of 33KVA line from Lumding via Maibong, Halfong to Cachar to have alternate line all through Assam territory.

(3) Immediate completion of 132 KVA power line from Loktak and Mariani.

& (4) Installation of diesel generating set in Silchar, Karimganj and Mailakadi towns for water supply and emergency, line to hospital etc. I would request the hon. Minister of Power and Energy, and Home Minister to make a statement.

(v) NEED FOR INCREASING PRICE OF SUGARCANE FOR SUGARCANE GROWERS.

श्री कमला मिश्र मधुकर (मोतीहारी):
सभापति जी, नियम 377 के अधीन मैं निम्नलिखित सूचना दे रहा हूँ :

बिहार एवं उत्तर प्रदेश के गन्ना उत्पादक किसानों के प्रति भयंकर धोखाधड़ी एवं चीनी मिल-मालिकों के प्रति सरकार के आत्म-स्मरण ने गन्ना उत्पादक किसानों में खलबलाहट पैदा कर दी है।

जगह-जगह सम्मेलन, प्रदर्शन एवं सभाओं के माध्यम से किसानों ने अपने गुस्से का इजहार आरम्भ कर दिया है।

पिछले साल केन्द्र-सरकार से परामर्श कर के बिहार तथा उत्तर प्रदेश की सरकारों ने गन्ने की कीमत 22 रुपये प्रति क्विंटल की दर से दिलवाई। पंजाब, हरियाणा एवं महाराष्ट्र में गन्ने की कीमत और अधिक रही।

पिछले साल की कीमत पर किसानों ने गन्ने की खेती एक राष्ट्रीय कर्तव्य के रूप में की ताकि चीनी के आम संकट का सामना जनता को न करना पड़े।

इस बीच खाद, बीज, कीटनाशक दवाएं, डीजल, पेट्रोल, ट्रैक्टर, पम्पिंग सेट आदि किसानों के द्वारा खरीदे जाने वाली सारी चीजों की कीमतों में अपत्याशत वृद्धि हुई है। किसानों का लागत-खर्च 20 प्रतिशत से अधिक बढ़ गया है। ऐसी स्थिति में गन्ने की कीमत में पिछले साल से भी दो रुपये प्रति क्विंटल कम कर देना सरासर अन्याय है।

मैं केन्द्रीय सरकार का ध्यान आकृष्ट करना चाहता हूँ कि गन्ने की कीमत कम करने से गन्ना उत्पादक किसानों का सरकार की किसान विरोधी नीति से भयंकर विद्रोह होगा। चीनी मिलें बन्द होंगी और उत्पादन की क्षति होगी। यह स्थिति राष्ट्र के लिए हितकर नहीं होगी।

किसानों के लिए यह भारी क्षोभ का विषय है। यह सरकार की घोषित नीति कि किसानों को लाभकर मूल्य मिले, के खिलाफ है और राष्ट्रद्रोही एवं पूर्वापति प्रेमी है।

इस में करोड़ों लोगों के जीवन-मान का प्रश्न जुड़ा हुआ है।

अस्तु, मैं केन्द्र सरकार से मांग करता हूँ कि अबिलम्ब राज्य सरकारों से सम्पर्क कर के गन्ने की कीमत 30 रुपये प्रति क्विंटल सुनिश्चित कराए ताकि आसन्न किसान विद्रोह को टाला जा सके और चीनी का उत्पादन प्रभावित न हो एवं राष्ट्र की क्षति न हो।

(vi) NEED FOR TAKING IMMEDIATE RELIEF MEASURES FOR FLOOD-AFFECTED PEOPLE OF GORAKHPUR AND BASTI DISTRICTS OF U. P.